

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF M/S FIREFLY LED PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s Firefly Led Products Private Limited
2	Date of incorporation of corporate debtor	19.09.2013
3	Authority under which corporate debtor is incorporated/ registered	Registrar Of Company (ROC) - Mumbai
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	CIN : U31902MH2013PTC248325
5	Address of the registered office and principal office (if any) of corporate debtor	Nirav No.6, Gaondevi Industrial Estate, Sativali Road, Vasai- East , Thane - Maharashtra; 401 208 India.
6	Insolvency commencement date in respect of corporate debtor	28.08.2024 (The Hon'ble NCLT, Mumbai Bench, Court I, passed order on 28.08.2024 in CP (IB) 4048/MB/2019 and received on 05.09.2024)
7	Estimated date of closure of insolvency resolution process	24.02.2025 (180 Days From Date Of Order , 23.02.2025
8	Name and registration number of the insolvency professional acting as interim resolution professional	Umesh Balaram Sonkar , Reg.No.:IBBI/IPA-001/IPP-02619/2021-2022 /14043
9	Address and e-mail of the interim resolution professional, as registered with the Board	Add:10, Om Shanti CHS , Plot No. 8/10/12, RD No.4, Sector-11 ,New Panvel -410206 E- mail : rosonkar1603@gmail.com Mob. No. 7874447169
10	Address and e-mail to be used for correspondence with the interim resolution professional	Cipr.firefly@gmail.com
11	Last date for submission of claims	19.09.2024 (Order received on 05th September 2024 from Hon'ble Adjudicating Authority, hence 14 days calculated from the receipt of order)
12	Classes of creditors, if any, under clause (b) of sub-section (6-A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms are available at https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **FIREFLY LED PRODUCTS PRIVATE LIMITED** on 28.08.2024. The creditors of **FIREFLY LED PRODUCTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **19.09.2024** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-NA. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date
Place

: Umesh Balaram Sonkar
: 07.09.2024
: Mumbai



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PHYSICAL POSSESSION NOTICE

ICICI Bank Branch Office: ICICI Bank LTD Office Number 201-B, 2ND Floor, Road No. 1 Plot No. B3, WIFI IT PARK, Wagle Industrial Estate, Thane (West) - 400604

Table with 5 columns: Sr. No., Name of the Borrower(s) / Loan Account Number, Description of Property/ Date of Physical Possession, Date of Demand Notice (Rs), Name of Branch

The above-mentioned borrowers(s)/guarantors (s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

PUBLIC NOTICE

All the concerned persons including bonafide residents, environmental groups, NGOs and others are hereby informed that the State Environment Impact Assessment Authority, Maharashtra, has accorded Environmental Clearance to M/s. Veena Infratech LLP, Shop No. 1, 2, and 3 Veena Sarang, Sai Baba Nagar Extn. Road, Borivali West, Mumbai - 400092 for their Proposed residential/commercial Oshiwara Vishakh Apartment CHSL project on plot bearing C.T.S.No. 1(p) at village Oshiwara by M/S. VEENA INFRA TECH LLP.

MUMBAI SLUM IMPROVEMENT BOARD (MAHARASHTRA HOUSING AND AREA DEVELOPMENT AUTHORITY) e-TENDER NOTICE Executive Engineer (City) Division, Mumbai Slum Improvement Board, (Unit of MHADA) Room No. 539, 4th Floor, Griha Nirman Bhavan, Bandra (East), Mumbai-400051

Government of Maharashtra Public Works Department Executive Engineer, Public works Division, Amalner - 425401 Phone No. 02587-224112 / email-amalner.ee@mahapwd.gov.in

पुणे महानगरपालिका, पुणे मध्यवर्ती भांडार कार्यालय अल्प मुदतीची निविदा जाहिरात - नविन कामे

Maharashtra State Road Transport Corporation Stores & Purchase deptt, Jahangir Bomen Behram Marg, Mumbai - 400 008, E-Tender Notice No. 02 of 2024-25

MUMBAI DEBTS RECOVERY TRIBUNAL NO-3 MINISTRY OF FINANCE, GOVERNMENT OF INDIA Sector 30a, Next To Raghuleela Mall, Near Vashi Railway Station, Vashi, Navi Mumbai-400703

BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION

NOTICE INVITING- TENDER PRESS E-TENDER NOTICE NO - 3 TO 7

Online Tenders (e-tender) for the following work are invited by The Commissioner, Bhiwandi Nizampur City Municipal Corporation from well qualified & experience agencies/Contractors/ Firms/ Company (publicltd/private) on web portal http://mahatenders.gov.in

Table with 6 columns: Sr. No., Name of the Work, Estimated Contract value of Work for the period of One years, Time Limit for Completion (Years), Earnest-Money Deposit, Cost of Blank Tender Form

Note:- 1. All eligible / interested tenderers are mandated to get Digital Signature for E-tendering. 2. All the tenderers have to pay the tender fees and EMD / Bid Security through online payment Gateway only.

Sd/- Deputy Municipal Commissioner (HQ & Health), BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION, BHIWANDI

SHRI VILE PARLE KELAVANI MANDAL SVKM'S NMIMS New Building, 10th Floor (West Wing), V.L. Mehta Road, Vile Parle (West), Mumbai - 400 056

NOTICE To, The Members of SHRI VILE PARLE KELAVANI MANDAL Shri/Smt. Notice is hereby given that the Annual General Meeting of SHRI VILE PARLE KELAVANI MANDAL will be held on Monday, 30th September, 2024 at 10.30 a.m. at Mukesh R. Patel Auditorium, SVKM's NMIMS Building, V.L. Mehta Road, Vile Parle (West), Mumbai - 400 056 and at NMIMS Campus Auditorium Shirpur (online), to transact the following business:

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Union Bank (A Govt. of India Undertaking) LINK ROAD MALAD W KANE PLAZA MINDSPACE OFF LINK ROAD CHINCHOLI BUNDER

E-AUCTION SALE NOTICE UNDER SARFAESI ACT, 2002 E Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to Rule 8 (6) of Security Interest (Enforcement) Rules, 2002.

R M DRIP AND SPRINKLERS SYSTEMS LIMITED R M DRIP AND SPRINKLERS SYSTEMS LIMITED

(A) ANNUAL GENERAL MEETING & E-VOTING. NOTICE is hereby given that the Annual General Meeting for the financial year 2023-2024 of the members of the Company will be held on Monday, 30th September, 2024 at 12 p.m. at the Registered Office of the Company situated at Gat No. 475, Village Gonde, Taluka Simar, Nashik - 422113, Maharashtra, India.

